

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 12th February, 2016

No. HCM/MJS/T-1/92-Estt./19162 Shri Lamkhanpau Tonsing,
CJM-cum-Civil Judge (Sr. Divn.), Churachandpur is transferred and posted as
Chief Judicial Magistrate, Imphal West.

Shri Lamkhanpau Tonsing shall hand over the charge of the Court
and Office of the CJM-cum-Civil Judge (Sr. Divn.), Churachandpur to
Ms. Athokpam Shanta Devi, Civil Judge (Jr. Divn.)/JMFC, Churachandpur
and proceed to join his new place of posting immediately.

No. HCM/MJS/T-1/92-Estt./19163 Shri Letkho Kipgen, Civil
Judge (Jr. Divn.)/ JMFC, Imphal West-II, on being promoted to Grade-II
of MJS vide Govt. of Manipur, Secretariat: Law & Legislative Affairs Department
Orders No. 4/4/92-Jud/L(Pt) dated 9th February, 2016 is posted as CJM-cum-Civil
Judge (Sr. Divn.), Churachandpur vice Shri Lamkhanpau Tonsing, transferred.

Ms. Ningthoujam Lanleima, Civil Judge (Jr. Divn.)/ JMFC, Imphal East
shall remain in-charge of the Court and Office of the Civil Judge (Jr. Divn.)/
JMFC, Imphal West-II until further order.

Shri Letkho Kipgen, Civil Judge (Jr. Divn.)/ JMFC, Imphal West-II shall
hand over the charge of the Court and Office of the Civil Judge (Jr. Divn.)/JMFC,
Imphal West-II to Ms. Ningthoujam Lanleima, Civil Judge (Jr. Divn.)/JMFC, Imphal
East and proceed to join his new place of posting immediately.

By order,

Sd/-

(S. SERTO)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/MJS/T-1/92-Estt./19164-8D Imphal, the 12th February, 2016
Copy to:-

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. All the District & Session Judges.
4. All the Registrars, High Court of Manipur.
5. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
-He is requested to upload the notification on the official website.
6. All the CJMs and Civil Judges (Sr. Divn./Jr. Divn.), Manipur
7. Persons Concerned.
8. All the Deputy Registrars, High Court of Manipur.
9. The Director, Printing & Stationery, Government of Manipur for publication in the Official Gazette of the Government of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. The Assistant Registrar-I/Sr. Grade Stenographer, High Court of Manipur.
12. The LRO, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
15. The Concerned Treasury Officers.
16. The Order Book/Guard File.
17. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR

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